

SHRI PRAHLAD SINGH : Sir, I am saying about that, ZRY is a central scheme.

MR. CHAIRMAN : You tell, what do you want from the Government.

SHRI PRAHLAD SINGH : Sir, I want that the Union Government should inquire into it and action should be taken against such acts of Madhya Pradesh Government.

[English]

SHRI TIRUCHI SIVA (Pudukkottai) : Sir, the issue that I would like to raise relates neither to my constituency nor to the State to which I belong. It is considered to be a concern for the whole nation and I expect that the Members of this House would associate themselves with my feelings.

Sir, of late the standard of the films that are made and are screened in our country, irrespective of the languages, has deteriorated to the worst extent leading to an apprehension of irreparable damage and loss to the rich culture of this country. Though there is a Censor Board with rules and norms to regulate the quality of the films yet we do not know whether the Censor Board is lenient to the filmmakers or the filmmakers are able to convince the Censor Board. The films are now losing the foothold just for the reason of entertaining the people and are fast slipping down to disaster thereby spoiling and leading on entire generation to a doomed future.

MR. CHAIRMAN : Please conclude now.

SHRI TIRUCHI SIVA : Sir, I am making a submission which is of grave concern to all. Is the chopping off of the heads of the policemen are justified? Is the depiction of the father and son sharing a drink justified? The women, in these films, are portrayed as an exotic symbol. These things must be stopped. I expect the House to agree with my insistence that advertisements regarding liquor and intoxicating objects must be banned immediately and stringent rules must be framed to discourage such film making.

DR. ASIM BALA (Navadwip) : Sir, the *Anganwadi* workers in the country are on the verge of starvation today. They are working under the purview of the Ministry of Human Resources Development. Their remuneration which ranges from Rs. 300 to Rs. 500 are simply disgraceful. There are about eight lakhs *anganwadi* workers in the country. They work in villages and they are employed in relief works, for administering first aid in the Health centres

and also render nursing services and such other works in the villages.

Sir, nothing has been recommend for them in the Fifth Pay Commission. No provision has been made for them even in the Budget. So, I would like to request the Government to look into the matter so that the *anganwadi* workers would get some benefits. They are agitating about it. They had already gone on strike and they are also planning for a demonstration against the injustices.

[Translation]

SHRI PARASRAM MEGHWAL (Jalore) : Mr. Chairman, Sir, I would like to draw your attention towards a very important matter. Sir, the posts of Managing Director of Life Insurance Corporation of India and the Chairman and Managing Director of United Insurance Corporation are lying vacant for the last 8-10 months. As per my information, the Finance Ministry has recommended twice the names of some persons for these posts but C.B.I. inquiries are going on against them. I think, the Ministry of Finance can not recommend such names against whom CBI inquiries are going on. I do not know why the names of same persons are being recommended again and again by the Ministry. Sir, through you I would like to request that this matter should be inquired into and early action should be taken to appoint some suitable persons of clean image on these two important posts.

PROF. OM PAL SINGH 'NIDAR' (Jalesar) : Mr. Chairman, Sir there are so many problems relating to land in the country. The Uttar Pradesh particularly in Jalesar constituency the problem is very serious. There are two departments relating to land - Waste land Development Corporation and Land Conservation Department, but these departments have not done any work there during last 10-12 years where as they are regularly showing lakhs of rupees in their expenditure. I would like to say that the entire matter should be inquired into and the guilty officials should be punished. Land conservation work should be carried on properly and the entire system should be streamlined.

SHRI CHANDRABHUSHAN SINGH (Kannauj) : Mr. Chairman, Sir, though the canal system all over the country are not properly maintained but here I would like to draw your attention toward Uttar Pradesh only. The Uttar Pradesh a ganga Canal branch to Kanpur is passing through Farukhabad district. On the night of 7 and 8 March, this canal breached as a result of which it inundated 20 villages in our Umrada area. The entire crops and villages is that area were flooded with water. I would request the